

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: SHRI SATYA RANJAN PRASAD TMT. T.KRISHNA VALLI
 HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/23/KOB/2023
SECTION	241 & 242 C/ACT
NAME OF PARTIES	N T ANDREWS AND 2 OTHERS V/S M/S THOMSONS SPECIALITY PACKAGINGS AND EXPORTS (INDIA) LTD AND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	REJI GEORGE, BINOY DAVIS, VARNA MANOJ, SAISANKAR S.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

16 Nov 2023

O R D E R

CP(C/ACT)/23/KOB/2023

None appears for the petitioners, matter adjourned to 23/11/2023.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

SD /-

**JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)**